

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:389
ANSWERED ON:20.12.2012
RECHARGE AND REPAIR OF WATER BODIES
Sahu Shri Chandulal Chandu Bhaiya

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Union Government provides assistance to the States for renovation and recharging of water bodies;
- (b) if so, the details thereof along with the funds sanctioned and utilised during the last three years, State-wise including Chhattisgarh;
- (c) whether the Government proposes to formulate any new scheme for facilitating improvement in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) to (d) : A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 389 due for reply on 20.12.2012 regarding "Recharge and Repair of Water Bodies".

(a)&(b) Yes, Madam. Government had approved a State Sector scheme for Repair, Renovation and Restoration(RRR) of water bodies with two components

(i) one with domestic support with an outlay of Rs 1250 crore and

(ii) another with external assistance with an outlay of Rs 1500 crore for implementation during XI Five Year Plan period.

A sum of Rs. 811.85 crore has since been released under the Scheme of RRR of Water Bodies with domestic support during the last three years. The State-wise details (including Chhattisgarh) of funds released and utilized during above period are given in Annexure-I.

Under the scheme of RRR of Water Bodies with external assistance, the World Bank loan agreement has been signed with Tamil Nadu, Andhra Pradesh, Karnataka and Orissa for covering 10997 water bodies as detailed in Annexure-II.

(c)&(d) The present scheme is working satisfactorily. Therefore, any new scheme is not contemplated. However, as per suggestions from the State Governments and our own experience, the existing scheme is being made more comprehensive and community-oriented.